

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 104 OF 2016 &
IA NOS. 249 & 250 OF 2016**

Dated: 21st December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**GAIL Gas Ltd. Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sachhin Puri, Sr. Adv.
Mr. Ajit Pudussery
Mr. Ajeet Singh Verma
Mr. Kamil Khan
Mr. Navroop Singh Bakshi

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for R-1
Mr. Anant Bhardwaj for
Ms. Sonali Malhotra for R-2

ORDER

Learned counsel for the Appellant submitted their written submissions and the same is taken on record.

List the matter for further hearing on **04.01.2019 at 2.30 p.m.**

**(B.N. Talukdar)
Technical Member (P&NG)**

Ts/kt

**(Justice Manjula Chellur)
Chairperson**